

## Annexure 7 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Claim acknowledged	Whether related party?	% of voting share in CoC, if applicable				
1	State Tax Department	26/12/2022	4,974,424	-	Yes	No	N/A	No	4,974,424	-	No
2	DOVCL	23/12/2022	11,717,890	11,294,352	Yes	No	N/A	No	423,538	-	No
3	ISE Limited	26/12/2022	6,022,720	4,430,900	Yes	No	N/A	No	1,591,820	-	No
	<b>Total</b>		<b>22,715,034</b>	<b>15,725,252</b>					<b>6,989,782</b>	<b>-</b>	